GOVERNMENT OF TELANGANA LEGISLATURE (O.P.I) SECRETARIAT

OFFICE ORDER RT.NO.121/O.P.I/2020.

Dated:04.07.2020.

Sub: TELANGANA LEGISLATURE SECRETARIAT - O.P.I - COVID-19 - Relaxation of Lockdown - Hundred percent attendance in the Government Offices - Orders - Issued.

Ref: Circular Memo NO.2938/OP.I/2020, G.A (OP.I) Dept, Dt.20.06.2020

On Conclusion of the term of duties on rotation basis (50%) ordered in the reference cited, all Officers, Staff including Class-IV and Out-sourcing employees are here by directed to attend the Office as usual from 10.30 a.m. to 5.00 p.m. w.e.f. 06.07.2020.

Dr. V.NARASIMHA CHARYULU, SECRETARY TO STATE LEGISLATURE.

To
All Officers, Staff including Class-IV
and Out-sourcing employees.

Copy to:

Legr. (Secy. Peshi) Sectt., SF/Spare.

// FORWARDED :: BY ORDER //

SECTION OFFICER.